

### Revision of Pay Scales of Draftsmen

3110. SHRI RESHMA MOTIRAM BHOYE : Will the Minister of IRRIGATION be pleased to state :

(a) whether, in view of the circular issued by Ministry of Finance, pay scales of Draftsmen Grade I, II and III have since been revised ;

(b) if so, how many draftsmen have been benefited by the decision of Government in various wings of his Ministry ; and

(c) if the reply to part (a) is in the negative, the reasons for the delay in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) to (c). The requisite information is being collected from the Attached and Subordinate offices of the Ministry and will be laid on the Table of the House.

### Provision of Public Hydrants on Yamuna Vihar to Maujpur-Zafraabad Road

3111. SHRI K. LAKKAPPA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Ganga water pipelines is on the main road from Yamuna Vihar to Maujpur-Zafraabad (Shahdara) Delhi ;

(b) if so, whether Government propose to provide public hydrants on the main road at different places so that inhabitants of Maujpur and Zafraabad area can collect water at least for drinking ;

(c) if so, the time by which it will be done ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) to (d). The pumping main carrying Ganga water from the Plant to Shahdara area is a major transmission main. Water to Maujpur-Zafraabad area could be supplied only through the distribution mains to be laid by the D.D.A.

### Boycot of Los Angeles Olympic Games

3112. SHRI CHITTA MAHATA : SHRI RAMAVATAP SHASTRI :

Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that some nations have boycotted the Los Angeles Olympic Games ; and

(b) if so, the reasons therefor and name of the countries ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) The National Olympic Committees (NOC's) of USSR, GDR, Czechoslovakia, Poland, Hungary, Bulgaria, Democratic People's Republic of Korea, Mongolian People's Republic, Cuba, People's Democratic Republic of Yemen, Islamic Republic of Iran, Vietnam, Kampuchea, Laos, Libya, Afghanistan, Angola, Ethiopia and Upper Volta did not participate in the Los Angeles Olympic Games.

According to a TASS release, the NOC of USSR did not participate in the Los Angeles Olympic Games, as it was of the opinion that hostile campaign conducted in USA was aimed at preventing their participation and making it impossible for them to participate in the Games.

The NOC of each country has its own reasons in deciding whether to participate or not in the Olympic Games.

### Steps to Bring Uniformity in Rent Laws

3113. SHRIMATI SANYOGITA RANE : Will the Minister of WORKS AND HOUSING be pleased to state :